

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/394(KB)2021
IA(I.B.C)/455(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SATYA PRAKASH PANDEY
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Subodh Kumar Agrawal, RP] For the Resolution professional
Ms. Pooja Agrawal, Adv.]

Ms. Jayati Chowdhury, Adv.] For the Personal Guarantor
Ms. Rashmi Singhee, Adv.]
Ms. Sanjana Shaw, Adv.]

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Personal Guarantor present.
2. Let hard copy of reply affidavit be filed by the learned Counsel appearing for the Personal Guarantor within a further period of two weeks subject to payment of Rs.10,000/- (Rupees Ten thousand only to the National Defence Fund).
3. List this matter on **2nd August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**